

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2668  
ANSWERED ON:28.07.2014  
DISPOSAL OF COURT CASES .  
Prabakaran Shri K.R.P.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any proposal to set up lawyers panel to reduce/ dispose of department related court cases with regard to the Ministry;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): No, Madam.

(b): Question does not arise.

(c): Ministry of Labour and Employment utilizes the services of Central Government Standing Councils, Senior Standing Councils, Assistant Solicitor General approved and appointed by the Ministry of Law.